

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 519/2019  
With  
ORIGINAL APPLICATION NO. 386/2019

**IN THE MATTER OF:**

New item published in "The Times of India" Authorised by  
JasjeevGandhiok& Paras Singh  
Titled"  
'Below mountains of trash lie poison lakes"

WITH

Centre for wildlife and Environment Litigation      Applicant (s)

Vs

Union of India &Ors.      Respondent (s)

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D.O.H.05.02.2020

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JYOTI MENDIRATTA  
Standing Counsel (NGT)  
Government of National Capital Territory of Delhi

Place: New Delhi  
Dated: 20.01.2020

1.

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COMPLIANCE REPORT ON BEHALF OF DEPARTMENT OF URBAN  
DEVELOPMENT, GNCT DELHI IN TERMS OF ORDER DATED 19.11.2019  
PASSED BY THIS HON'BLE TRIBUNAL

The afore-said matter relates to the disposal of legacy waste dump at Bhalsawa, Ghazipur and Okhla dump sites in Delhi. This Hon'ble Tribunal vide its Order dated 19.11.2019, was pleased to pass various directions. In pursuance to the said directions, the following compliance report is being submitted:

1. In terms of the directions of the said Order dated 19.11.2019 a meeting was convened by the Chief Secretary Delhi on 20.12.2019 to discuss the issues and action taken by the three DMCs relating to disposal of the legacy waste dump at Bhalsawa, Gazipur and Okhla dump sites in Delhi.
2. The following directions were issued.
  - i. Deliberations are held with NHAI, DDA, again for procurement of land for disposal of inert.
  - ii. Identify alternative land for making composting pits and decentralized waste disposal system so that generation of fresh waste can be reduced.
  - iii. Think of ways for disposal of inert by filling it up in the pits available in their area.
  - iv. Increase Trommel machines for processing of legacy waste.
3. It was reminded to all the participants that they should make all out efforts to comply with the directions/orders of the Hon'ble NGT that the legacy waste dumpsites may be cleared within one year but substantial progress must be made and demonstrated within six months so as to avoid adverse orders/cost.  
Copy of the Minutes of the Meeting Dated 20.12.2019 is annexed hereto as **Annexure-A**

4. That according to the action taken report of East Delhi Municipal Corporation, they have started a Pilot Project for segregation of Legacy waste using 40 mm screen ballistic separator and 6 mm screen trommel targeting a capacity of 640 TPD. The trial run of the pilot project was started on 23.09.2019 well before the ordered targeted date of 01.10.2019. Further as per the direction of Hon'ble NGT in OA No. 519/2019 & 386/2019, North DMC has empanelled 9 participant agencies for the work "Hiring of segregating trommels for Bio-mining and Bio-remediation of old dump waste at Bhalswa, Ghazipur and Okhla dump sites in Delhi" with assured capacity of 300TPD. Following two agencies out of nine had approached EDMC for the installation of the trommels.

S. No.	Name of the Agency	Work order No. & Date
1.	M/s. Daya Charan & Co.	EE(SpPr)RZ/2019-20/151 dated 20.09.2019
2.	Ms. Sai Interprises	EE(SpPr)RZ/2019-20/152 dated 20.09.2019

Both the agencies have installed 01 trommel each and trommel is operational. The 1<sup>st</sup> trommel was installed by M/s. Daya Charan & Co. And is operational w.e.f. 22.11.2019 and 2<sup>nd</sup> trommel has been installed by M/s. Sai Interprises and is operational w.e.f. 04.12.2019. Both the trommels have processed the legacy waste amounting to 27000 MT (appx.) till date.

Further, both the agencies mentioned above have given again the consent for the installation of 04 more trommels each and M/s. Jaipur Ready Mix Company has also given its consent for the installation of trommels. The site has been shown to all the agencies and EDMC is in the process of installation for 08 more trommels (M/s. Daya Charan & Co. -03 nos., M/s. Sai Interprises-03. And M/s. Jaipur Ready Mix Company -02 nos.) at the SLF site Ghazipur.

Total quantity of legacy waste	-140,00,000 MT
Already Segregated	-27,000 MT
Proposed total capacity (10@300 TPD)	-3000 TPD

- Due to non-availability of alternate site 2000 TPD of fresh waste is still being dumped at site.
- The segregated material has no option available for disposal as such the land/space constraint may force stoppage of continuation or enhancement of capacity of operation.
- The cost of hiring/procuring machinery/equipment for the process of segregation is also substantial which will change the assumption of per tonne cost of Bio-mining.

Copy of the Action taken report by the East DMC is annexed hereto as **Annexure-B**

5. That according to the action taken report of South Delhi Municipal Corporation, that SDMC has already installed 1 Trommel having capacity of 300 MT per day of legacy waste at SLF Okhla. This machine has bio-mined/remediated of approx. 19800 MT of legacy waste and about 1100 sqm. Area of land with 15 m. Height has been cleared from the top of the legacy waste.
- That in addition to the above 5 additional Trommels will also be installed for which work orders has been placed to the concessionaires/contractors. These 5 nos. Trommels are likely to be functional in the month of Jan-Feb 2020. The work order for construction of platform for setting up of these 5 nos. Trommels has been issued to the contractor. The work of construction of platform is being g executed at site.

- ii. That inerts materials and C&D waste are being utilized for making of platform for setting up of additional Trommels at SLF Okhla and RDF is being sent to Waste Energy Plant Okhla for processing. After functioning of total 6 nos. Trommels, the quantity of 5 inerts materials would be increased where there is no space to store such materials. Thereafter, inerts materials would be dumped in low lying area which will be provided by DDA/GNCTD or any other agency/department. Copy of the Action taken report by the South DMC is annexed hereto as **Annexure-C**.
6. That according to the action taken report of North Delhi Municipal Corporation, Out of 13 trommels installed at Bhalswa dumpsite, presently 09 trommels are processing the legacy waste at Bhalswa dumpsite.
- i. About 65,000 MT of legacy waste has been processed till date.
- ii. The tenders were twice called for disposal of combustible MSW/RDF recovered from bio-mining of legacy waste. No response was received on first call. Since single bid of exorbitantly high rate was received on second call, the case was closed. Tenders have been invited for the third time and are due on 18.01.2020. The quantity of combustible MSW recovered from legacy waste will be known only after its lifting by the contractors. Copy of the Action taken report by the North DMC is annexed hereto as **Annexure-D**.

  
(Ashok Kumar)  
Deputy Director,  
Urban Development Department,  
Govt of NCT of Delhi

New Delhi

Dated:

2791c 4.

GOVERNMENT OF N.C.T. OF DELHI  
DEPARTMENT OF URBAN DEVELOPMENT  
10TH LEVEL: C-WING, DELHI SECRETARIAT.  
I.P. ESTATE NEW DELHI

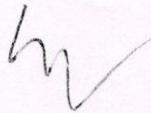
No. F.13(29)/NGT/UD/MB/2019/PART II/140

Dated. 31/12/19

**Minutes of Meeting under the Chairmanship of Chief Secretary in his conference room at 5<sup>th</sup> level, Delhi Secretariat on 20.12.2019 at 2.30 PM regarding the Hon'ble NGT order dated 19.11.2019 (In the matter of OA No. 519/2019 and OA No. 386/2019 news items published in the Times of India titled as "Below Mountains of Trash lie Poison lakes."With Centre for Wildlife and Environment litigation Vs UOI & Ors.)**

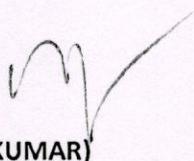
The list of persons who attended the meeting is annexed.

1. The Chief Secretary/ACS(Home) asked why Delhi Cantonment Board has not deposited Rs. 5 Crore towards their contribution in the North DMC ESCROW Account. The Chief Secretary has reiterated that the same decision stands that DCB has to deposit Rs. 5 Crore. The DCB has filed an appeal in the Hon'ble Supreme Court. The decision of the appeal is awaited.
2. The Chief Secretary inquired from the three Municipal Corporations about the latest status of the progress made in connection with the disposal of legacy waste.
3. Commissioner, EDMC informed that 3 Trommel machines including 1 pilot Trommel machine is currently in operation. They have further informed that they have initiated the process of installing 8 more Trommel machines for disposal of the legacy waste. Efforts were on to procure space for disposal of inert and accordingly the matter is taken up with NHAI to use the inert somewhere near Jaipur.
4. The Addl. Commissioner, SDMC informed that 13 Trommels machines are available with them, out of which 9 are functional, 2 are under trial and the remaining 2 Trommels machines under fixing. They also informed that they have moved an application on behalf of all the three Municipal Corporation for procurement of space in four empty pits of Bhati Mines to the forest department of GNCTD. The representative from Forest Department suggested that an EIA study may be carried out and application be submitted to Ridge Management Board with EIA study Acting CS directed that EIA may be conducted within a month. Land is yet to be handed over.
5. Commissioner North MCD informed that 13 Trommels machines are available with them, out of which 11 are functional, 2 are under trail. It was also informed by them that they have placed order for procurement of 5 more Trommel machines which would be available tentatively by 15 January 2020. However, the matter pertaining to disposal of inert need to be sorted out.



6. The Acting Chief Secretary directed that
- i. Deliberations are held with NHAI, DDA, again for procurement of land for disposal of inert.
  - ii. Identify alternative land for making composting pits and decentralized waste disposal system so that generation of fresh waste can be reduced.
  - iii. Think of ways for disposal of inert by filling it up in the pits available in their area.
  - iv. Increase Trommel machines for processing of legacy waste.
7. Finally the Chief Secretary directed that all the three DMCs shall submit status report as on date and time bound action plan along with assumptions for clearance of legacy waste. All the three DMCs shall also submit utilization certificates (UCs) for the amount utilize so far from the ESCROW account before making requisition for funds as it was informed to him that an amount of Rs. 5 crores each has been released to all the three DMCs on their requisition.
8. It was reminded by the Chief Secretary to all the participants that they should make all out efforts to comply with the directions/orders of the Hon'ble NGT that the legacy waste dumpsites may be cleared within one year but substantial progress must be made and demonstrated within six months so as to avoid adverse orders/cost.
9. It was also reminded that all the three DMCs shall submit status as on 15.01.2020 as directed by the Hon'ble NGT in its order dated 19.11.2019. Other organisations shall also submit reports as directed by the Hon'ble NGT in the aforesaid order. A copy of the status report/time bound action plan shall also be forwarded to the UD Department.

The meeting ended with vote of thanks to all present.

  
(ASHOK KUMAR)  
Deputy Director (LB-II)

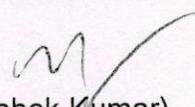
F. No. 13(29)/NGT/UD/MB/2019/ Part-II / 140

Dated:- 31/12/2019

1. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, New Delhi.
2. The Chairman, NDMC, Palika Kendra, New Delhi.
3. The Principal Secretary, Finance Department, Govt of NCT of Delhi, Delhi Secretariat, New Delhi.
4. The Principal Secretary, Environment, Govt of NCT of Delhi, 6<sup>th</sup> level, C-Wing, Delhi Secretariat, New Delhi.
5. The Divisional Commissioner, Revenue Department, Govt of NCT of Delhi, 5, Sham Nath Marg, Delhi.
6. The Commissioner, Municipal Corporation, Ahmedabad. as Special Invitee.
7. Sh. Harshadray Solanki, Director (SWM), Municipal Corporation, Ahmedabad, as Special Invitee
8. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Jawaharlal Nehru Marg, New Delhi.
9. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Jawaharlal Nehru Marg.
10. The Commissioner, East Delhi Municipal Corporation, Udyog Sadan, Industrial Area, Patparganj, Delhi-92.
11. The Chief Executive officer, Delhi Cantonment Board, Delhi Cantt. Delhi.
12. The Director, Department of Forest & Wildlife, Govt of NCT of Delhi, Vikas Bhawan, New Delhi.
13. The Member Secretary, Central Pollution Control Board, Govt of India, Karkardoom, Delhi.
14. The Member Secretary, Delhi Pollution Control Committee, GNCT of Delhi, 4<sup>th</sup> Floor,, ISBT, Kashmere Gate, Delhi -06.
15. Ms. Jyoti Mendiratta, Standing Counsel, National Green Tribunal, H.34, Jangpura Extension, Ground Floor, New Delhi-110014

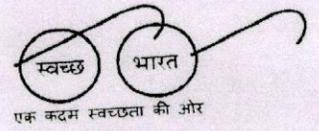
Copy for information to:-

- 1 OSD to Chief Secretary, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
- 2 PS to . Secretary (UD), Urban Development Department.
- 3 PA to Spl. Secretary (UD), Urban Development, Delhi Secretariat, New Delhi.

  
(Ashok Kumar)  
Deputy Director LB-II)



**East Delhi Municipal Corporation**  
Office of the Executive Engineer (SLF)  
Adjacent to MC Primary School, Lalita Park  
Near Metro Station Laxmi Nagar, Delhi-110092



7. 296

No. EE(SLF)/EDMC/2019-20/D- 985

Dated: 17.01.2020

To

Sh. Ashok Kumar  
Dy. Director (LB-II),  
Department of Urban Development,  
10<sup>th</sup> Level: C-wing, Delhi Secretariat,  
I.P. Estate New Delhi

**Sub: Regarding status report in the Hon'ble NGT in the matter of OA no. 519/2019 and OA 386/2019 news item published in the Times of India titled as "Below Mountains of Trash Lie Poison Lakes" With Centre for Wild life and Environment litigation V/s UOI & Ors..**

Please refer to the letter no. 13(29)/NGT/LB-II/UD/2019/1254-72 dated 09.01.2020 vide which status report as on 15.01.2020 about the compliance of the directions of the orders of Hon'ble NGT passed in the subject mentioned cases is desired.

In this regard it is to state that EDMC had started a Pilot Project for segregation of Legacy waste using 40 mm screen ballistic separator and 6 mm screen trommel targeting a capacity of 640 TPD. The trial run of the pilot project was started on 23.09.2019 well before the ordered targeted date of 01.10.2019.

Further, as per the directions of Hon'ble NGT in OA No. 519/2019 & 386/2019, North DMC has empanelled 9 participant agencies for the work "Hiring of segregating trommels for Bio-mining and Bio-remediation of old dump waste at Bhalswa, Ghazipur and Okhla dump sites in Delhi" with assured capacity of 300TPD. Following two agencies out of nine had approached EDMC for the installation of the trommels.

S.No.	Name of agency	Work order no. & date
1	M/s. Daya Charan & Co.	EE(SpPr)RZ/2019-20/151 dated 20.09.19
2	M/s. Sai Interprises	EE(SpPr)RZ/2019-20/152 dated 20.09.19

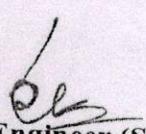
Both the agencies have installed 01 trommel each and trommel is operational. The 1<sup>st</sup> trommel was installed by M/s. Daya Charan & Co. and is operational w.e.f. 22.11.2019 and 2<sup>nd</sup> trommel has been installed by M/s. Sai Interprises and is operational w.e.f. 04.12.2019. Both the trommels have processed the legacy waste amounting to 27000 MT (appx.) till date.

8. 2951

Further, both the agencies mentioned above have given again the consent for the installation of 04 more trommels each and M/s. Jaipur Ready Mix Company has also given its consent for the installation of trommels. The site has been shown to all the agencies and EDMC is in the process of installation for 08 more trommels (M/s. Daya Charan & Co. - 03 nos., M/s. Sai Interprises - 03 nos. and M/s. Jaipur Ready Mix Company - 02 nos.) at the SLF site Ghazipur.

Total quantity of legacy waste	-	140,00,000 MT
Already segregated	-	27000 MT
Proposed total capacity (10@300 TPD)	-	3000 TPD

- Due to non-availability of alternate site 2000 TPD of fresh waste is still being dumped at site.
- The segregated material has no option available for disposal as such the land / space constraint may force stoppage of continuation or enhancement of capacity of operation.
- The cost of hiring / procuring machinery / equipment for the process of segregation is also substantial which will change the assumption of per tonne cost of Bio-mining.

  
Executive Engineer (SLF)

Copy for kind information to:

1. Dr. S. K. Nigam  
Ex.-Additional Director, CPCB & Consultant,  
DPCC, C-Wing, 6<sup>th</sup> Floor, Govt. of Delhi, New Delhi-02
2. E-in-C
3. CE(HQ)
4. Office copy

  
Executive Engineer (SLF)

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 519/ 2019

WITH

Original Application No. 386/ 2019

News item published in "The Times of India" Authored by

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...Respondent(s)

INDEX

S. No.	Particulars	Page No.
1	Status report regarding bio-mining/remediation of legacy waste at sanitary landfill Okhla (Dump Site) in South Delhi Municipal Corporation (SDMC) in response to the Hon'ble court orders dated 19.11.2019.	
2	Annexure- 'A' Copies of work orders of 5 nos. additional Trommels issued to the concessionaires/contractors	
3	Annexure- 'B' Copy of work order for construction of platform for setting up of 5 nos. Trommels issued to the contractor	

Filed through

(MS. PUJA KALRA)

Advocate on behalf of South DMC  
430-431, 4<sup>th</sup> Floor, Lawyers Chambers  
Delhi High Court, New Delhi

Dated . January 2020

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 519/ 2019

WITH

Original Application No. 386/ 2019

News item published in "The Times of India" Authored by  
JasjeevGandhiok&Paras Singh

Titled

"Below Mountains of trash lie poison lakes"

WITH

**Centre for Wildlife &Environment Litigation ...Applicant(s)**

**Versus**

**Union of India and Ors. ...Respondent(s)**

**STATUS REPORT REGARDING BIO-MINING/REMEDICATION  
OF LEGACY WASTE AT SANITARY LANDFILL OKHLA (DUMP  
SITE) IN SOUTH DELHI MUNICIPAL CORPORATION (SDMC)  
IN RESPONSE TO THE THIS HON'BLE COURT ORDERS  
DATED 19.11.2019.**

I, Deepak Kumar, S/o Sh. G.B. Singh aged about 49 years  
presently working as Executive Engineer, Sanitary Land Fill site  
(SLF) Okhla Phase-I, SDMC having its office at Room No. 6, Gate  
No. 4 at office complex of Dr. Ambedker Stadium, Delhi Gate,  
New Delhi -110002. The deponent above named, do hereby  
solemnly affirm and declare as under:-

That the deponent is presently working as Executive Engineer, SLF Okhla Phase-I, SDMC, and well conversant with the facts of the present case based on the official records maintained as such and competent to depose thereto.

That the Hon'ble NGT vide order dated 19.11.2019 directed the status as on 15.1.2020 may be placed on record by 20.1.2020.

1. That SDMC has already installed 1 Trommel having capacity of 300 MT per day of legacy waste at SLF Okhla and it is working since 7.10.2019. This machine has bio-mined/remediated of approx. 19800 MT of legacy waste and about 1100 sqm. area of land with 15 m. height has been cleared from the top of the legacy waste.

2. That in addition to the above 5 additional Trommels will also be installed for which work orders has been placed to the concessionaires/contractors and copies of the same are enclosed herewith as Annexure 'A'. These 5 nos. Trommels are likely to be functional in the month of Jan-Feb 2020. The work order for construction of platform for setting up of these 5 nos. Trommels has been issued to the contractor. Copy of the said work order is enclosed herewith as Annexure 'B'. The work of construction of platform is being executed at site.

3. That inert materials and C&D waste are being utilized for making of platform for setting up of additional Trommels at SLF

Okhla and RDF is being sent to Waste to Energy Plant Okhla for processing. After functioning of total 6 nos. Trommels, the quantity of inerts materials would be increased where there is no space to store such materials. Thereafter, inerts materials would be dumped in low lying area which will be provided by DDA/GNCTD or any other agency/department.

  
DEPONENT

VERIFICATION:

Verified at Delhi on this \_\_\_\_\_ day of January, 2020 that the contents of the above said written submission are true and correct as per the official record maintained and made available in this regard. No part of it is false and nothing material has been concealed there from.

  
DEPONENT

Annex 1

SOUTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE EXECUTIVE ENGINEER (PROJECT)-II/SOUTH ZONE  
UNDER SEWA NAGAR FLYOVER, NEW DELHI

No. D/EE (Pr)-II/SZ/2019-20/222

Dated: 26/9/19

M/s Alfa Therm Ltd.,  
6, Community Centre,  
Mayapuri Phase-I,  
New Delhi-110064

**Subject:-** Hiring of segregating trommels for bio mining and bio-remediation of old dump waste at Bhalsawa, Ghazipur and Okhla dumpsites in Delhi.

**References:**

1. **NIT No.:** EE(SpPr)RZ/TC/2019-20/01 Dated 30.08.2019.
2. **North DMC Letter of Award/Work Order No.:** EE(SpPr)RZ//2019-20/156 Dated 20.09.2019.
3. **North DMC Letter Amendment letter No.:** EE(SpPr)RZ//2019-20/165 Dated 23.09.2019.
4. **Your letter No.:** ATL/MSW/2019/230 dated 23/09/2019

Sir/Madam,

In reference to the subject cited above, this is to convey that the competent authority has approved engaging your firm i.e. M/s Alfa Therm Limited for providing one Trommel at Okhla Dump Site as per the awarded rates as conveyed by North DMC vide its **Letter of Award/Work Order** Dated 20.09.2019 @ **Rs.6,29,944/- (Rs. Six lacs Twenty Nine Thousand Nine Hundred Forty Four Only) per Trommel per month excluding GST** on the terms & conditions of the subject tender.

It is, therefore, requested to take immediate necessary action for providing one Trommel at the Okhla site on an urgent basis.

Yours sincerely,

Ex. Engineer (Project)-II  
South Zone

**Copy to:**

1. Addl. Commissioner (Engg.)
2. E-in-C
3. Director(DEMS)
4. SE(DEMS)HQ
5. EE/SLF
6. EE/Elect.(CNZ)
7. EE(Spl.Pr.)RZ, North DMC
8. AE Shri Sanjay Hingorani -- to pursue
9. AAO (Pr.II)/South

Ex. Engineer (Project)-II/South Zone



14 28

**SOUTH DELHI MUNICIPAL CORPORATION**  
**OFFICE OF THE EXECUTIVE ENGINEER (SLF)**  
**ROOM NO.6, GATE NO.4, DR. AMBEDKAR STADIUM,**  
**DELHI GATE, NEW DELHI-110002**

**No.: D- 233/EE(SLF)/O/2019**

**DATED: 18.12.2019**

**M/s Alfa-Therm Ltd.**

6, Community Centre,  
Mayapuri Phase-I,  
New Delhi-110064

**Sub:- Hiring of segregating trommels for bio mining and bio remediation of old dump waste at Bhalswa, Ghazipur and Okhla dumpsites in Delhi.**

**References:-**

1. NIT No. EE (SpPr)RZ/TC/2019-20/01 dated 30.8.2019
2. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/156 dated 20.9.2019
3. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/165 dated 23.9.2019
4. Your letter No.: ATL/MSW/2019/230 dated 23.9.2019

Sir/Madam,

In reference to the subject cited above, this is to convey that the competent authority has approved engaging your firm i.e. M/s Alfa-Therm Ltd. for providing two Trommels at Okhla Dump site as per the awarded rates as conveyed by North DMC vide its **Letter of Award/Work Order Dated 20.9.2019 @ Rs. 6,29,944/- (Rs. Six lacs Twenty Nine thousand Nine Hundred Forty Four Only) per Trommel per month excluding GST** on the terms & conditions of the subject tender.

It is therefore, requested to take immediate necessary action for providing two Trommels at the Okhla site on an urgent basis.

**Executive Engineer**  
**(SLF)/SDMC**

Copy to:-

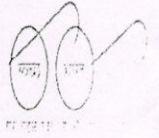
1. Addl. Commissioner (Engg.)
2. E-in-C
3. Director (DEMS)
4. SE (DEMS) HQ
5. EE (SLF)
6. EE/Elect (CNZ)
7. AE Sh. Sanjay Hingorani- to pursue.
8. AAO (SLF)/CNZ

**Executive Engineer**  
**(SLF)/SDMC**



15. 28/1

**SOUTH DELHI MUNICIPAL CORPORATION**  
**OFFICE OF THE EXECUTIVE ENGINEER (SLF)**  
**ROOM NO.6, GATE NO.4, DR. AMBEDKAR STADIUM,**  
**DELHI GATE, NEW DELHI-110002**



No.: D- 234/EE(SLF)/O/2019

DATED: 18.12.2019

1. M/s Jaipur Ready Mix Company  
Thorough its partner  
Mr. Yadvender Singh  
Having registered office at  
YA-133, 6D, Engineers Colony,  
Mangyawas, Mansarovar, Jaipur- 302020
2. Mr. Yadvender Singh S/o Sh. Devender Kumar  
C/o Karam Chand Hoose No. 323, Gali no. 01  
Shalimar Village, Delhi-110088  
[accounts@Jaipurreadymix.com](mailto:accounts@Jaipurreadymix.com)  
[bh@apgreenssolarinc.com](mailto:bh@apgreenssolarinc.com)

**Sub:- Hiring of segregating trommels for bio mining and bio remediation of old dump waste at Bhalswa, Ghazipur and Okhla dumpsites in Delhi.**

**References:-**

1. NIT No. EE (SpPr)RZ/TC/2019-20/01 dated 30.8.2019
2. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/156 dated 20.9.2019
3. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/165 dated 23.9.2019
4. Your letter No.: ATL/MSW/2019/230 dated 23.9.2019

Sir/Madam,

In reference to the subject cited above, this is to convey that the competent authority has approved engaging your firm i.e. M/s Jaipur Ready Mix Company for providing one Trommel at Okhla Dump site as per the awarded rates as conveyed by North DMC vide its **Letter of Award/Work Order Dated 20.9.2019 @ Rs. 6,29,944/- (Rs. Six lacs Twenty Nine thousand Nine Hundred Forty Four Only) per Trommel per month excluding GST** on the terms & conditions of the subject tender.

It is therefore, requested to take immediate necessary action for providing one Trommel at the Okhla site on an urgent basis.

— 3d —  
Executive Engineer  
(SLF)/SDMC

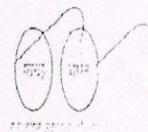
Copy to:-

1. Addl. Commissioner (Engg.)
2. E-in-C
3. Director (DEMS)
4. SE (DEMS) HQ
5. EE (SLF)
6. EE/Elect (CNZ)
7. AE Sh. Sanjay Hingorani- to pursue.
8. AAO (SLF)/CNZ

H. S. Hingorani  
Executive Engineer  
(SLF)/SDMC



SOUTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE EXECUTIVE ENGINEER (SLF)  
ROOM NO.6, GATE NO.4, DR. AMBEDKAR STADIUM,  
DELHI GATE, NEW DELHI-110002



No.: D- 235/EE(SLF)/O/2019

DATED: 18.12.2019

M/s Excel Sports International  
60, Shree Krishna Colony Dhar Road,  
Indore-452001  
Mob:- 7770958466  
[excelsportsinternational@gmail.com](mailto:excelsportsinternational@gmail.com)

**Sub:- Hiring of segregating trommels for bio mining and bio remediation of old dump waste at Bhalswa, Ghazipur and Okhla dumpsites in Delhi.**

**References:-**

1. NIT No. EE (SpPr)RZ/TC/2019-20/01 dated 30.8.2019
2. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/156 dated 20.9.2019
3. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/165 dated 23.9.2019
4. Your letter No.: ATL/MSW/2019/230 dated 23.9.2019

Sir/Madam,

In reference to the subject cited above, this is to convey that the competent authority has approved engaging your firm i.e. M/s Excel Sports International for providing one Trommel at Okhla Dump site as per the awarded rates as conveyed by North DMC vide its **Letter of Award/Work Order Dated 20.9.2019 @ Rs. 6,29,944/- (Rs. Six lacs Twenty Nine thousand Nine Hundred Forty Four Only) per Trommel per month excluding GST** on the terms & conditions of the subject tender.

It is therefore, requested to take immediate necessary action for providing one Trommel at the Okhla site on an urgent basis.

— sct —  
Executive Engineer  
(SLF)/SDMC

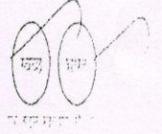
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4. SE (DEMS) HQ
5. EE (SLF)
6. EE/Elect (CNZ)
7. AE Sh. Sanjay Hingorani- to pursue.
8. AAO (SLF)/CNZ

18/12/19  
Executive Engineer  
(SLF)/SDMC



SOUTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE EXECUTIVE ENGINEER (SLF)  
ROOM NO.6, GATE NO.4, DR. AMBEDKAR STADIUM,  
DELHI GATE, NEW DELHI-110002



No.: D- 236/EE(SLF)/O/2019

DATED: 18.12.2019

M/s Daya Charan & Company  
D-2/96, Janakpuri, New Delhi-110058  
Mob:- 9871698969  
([saurabh@dozer.in](mailto:saurabh@dozer.in)).admin@buldozer.in

Sub:- Hiring of segregating trommels for bio mining and bio remediation of old dump waste at Bhalswa, Ghazipur and Okhla dumpsites in Delhi.

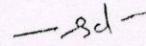
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1. NIT No. EE (SpPr)RZ/TC/2019-20/01 dated 30.8.2019
2. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/156 dated 20.9.2019
3. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/165 dated 23.9.2019
4. Your letter No.: ATL/MSW/2019/230 dated 23.9.2019

Sir/Madam,

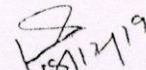
In reference to the subject cited above, this is to convey that the competent authority has approved engaging your firm i.e. M/s Daya Charan & Company for providing one Trommel at Okhla Dump site as per the awarded rates as conveyed by North DMC vide its **Letter of Award/Work Order Dated 20.9.2019 @ Rs. 6,29,944/- (Rs. Six lacs Twenty Nine thousand Nine Hundred Forty Four Only) per Trommel per month excluding GST** on the terms & conditions of the subject tender.

It is therefore, requested to take immediate necessary action for providing one Trommel at the Okhla site on an urgent basis.

  
Executive Engineer  
(SLF)/SDMC

Copy to:-

1. Addl. Commissioner (Engg.)
2. E-in-C
3. Director (DEMS)
4. SE (DEMS) HQ
5. EE (SLF)
6. EE/Elect (CNZ)
7. AE Sh. Sanjay Hingorani- to pursue.
8. AAO (SLF)/CNZ

  
Executive Engineer  
(SLF)/SDMC



MUNICIPAL CORPORATION OF DELHI OFFICE 18. 25  
OF EXECUTIVE ENGINEER  
EE(SLF)SDMC

W.O.No.: EE(SLF)SDMC/SYS/2019-2020/1

Dated : 04-01-2020

Agency M/s Raj. Engineers and Builders  
H.NO. 41, Block E-2, Pkt. 3, Sector-15, Rohini, New  
Delhi-110089

MB No.: 9211

Name Of Work: PROVIDING/LAYING OF RMC FOR MAKING VARIOUS PLATFORMS FOR INSTALLATION OF TROMMELS  
AT SLF OKHLA, CENTRAL ZONE

FTC No. : 20/66/F-100-1062/CR-870/02/SLF/01

Tender Amount : 3309102

Percentage Rate : 20.01% Below

Contractual Amount : 2646951 /-

Time Of Completion: 2 Months

Head Of Account : F-100-1062

Earnest Money : 66182.04

Tender No.: 01

NIT NO: 01

Remark: BEING AN ALR CASE 100 PERCENT TEST CHECK BY AE AND 50 PERCENT TEST CHECK BY EE

Dear

1. Your tender for the work as mentioned above has been accepted on behalf of the commissioner MCD as detail above along with terms and condition of the tender.

2. You are further directed to attend this office to complete the formal agreement within seven days of the receipt of this letter or communication received in this regard by any means like phone, fax, mail etc. whichever is earlier.

3. You are also directed to start the work at once. Please note that time allowed to carry out the work as entered in the tender shall be reckoned from the DOS.

4. It should be noted-- (a) That as and when orders are given for the execution of any extra/substitute item prior orders from the Competent Authority be obtained before execution of the same to avoid any further complications. (b) That contractor has to submit his RA/Final bill with measurement otherwise nothing will be considered due on account of work execution.

5. It shall be your responsibility to provide deep hand pump/Tube well/Municipal water at the site of the work and same shall be fit for construction purposes and provide safe drinking water free from contamination to the labour engaged.

6. You shall be responsible for correctness/genuineness of all the documents whatsoever submitted by you.

7. All the circular issued by MCD applicable to the instant nature of work will have to be complied by the contractor. Total Quantity of Cement -  
Note. Expenditure will not exceed to Rs 2646951/

Copy To.

1. S.E (QC) for Information along with copy of Schedule & Justification
2. SE ( ) for kind Information Please
3. A.E Concerned for information and necessary action
4. Actt ( ) with account file
5. Copy to Mpl. Councillor Ward
6. D.C.A ( )
7. Office Copy

(Deepak Kumar)

EE(SLF)SDMC

2021/2/19.

**NORTH DELHI MUNICIPAL CORPORATION**  
**Office of the Executive Engineer(Sp.Pr)Rohini**  
**3<sup>rd</sup> Floor, Sub-Zonal Office Building, Sector-17 Rohini, Delhi-85**  
**Tel No. 011-27570699**

No.EE(SpPr)RZ/NDMC/2019-20/298

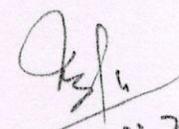
Dated:15.01.2020

Sh. Ashok Kumar  
Deputy Director (LB-II)  
Department of Urban Development  
10<sup>th</sup> Level: C-Wing, Delhi Secretariat.  
I.P. Estate New Delhi

**Sub:-Reg. Hon'ble NGT order dated: 19.11.2019. in the matter of OA No. 519/2019 and OA No. 386/2019 news item published in the Times of India tilted as "below Mountains of Trash lie Poison Lakes" with Centre for Wildlife and Environment Litigation Vs UOI & Ors.**

In reference to your letter no. F.No. 13(29)/NGT//LB-II/UD/2019//259-72 Dated: 9.1.2020 on the subject cited above, the status report of North DMC is as under:-

1. Out of 13 trommels installed at Bhalswa dumpsite, presently 09 trommels are processing the legacy waste at Bhalswa dumpsite.
2. About 65,000 MT of legacy waste has been processed till date.
3. The tenders were twice called for disposal of combustible MSW/ RDF recovered from bio-mining of legacy waste. No response was received on first call. Since single bid of exorbitantly high rate was received on second call, the case was closed. Tenders have been invited for the third time and are due on 18.01.2020. The quantity of combustible MSW recovered from legacy waste will be known only after its lifting by the contractors.

  
15.01.20  
EE(SpPr)RZ